THE DENTISTS (AMENDMENT) ACT, 2019

No. 13 OF 2019
[17th July, 2019.]

An Act further to amend the Dentists Act, 1948.

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:

1. (1) This Act may be called the Dentists (Amendment) Act, 2019.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. In section 3 of the Dentists Act, 1948 (hereinafter referred to as the principal Act), in clause (f), the words and letter "and at least two shall be dentists registered in Part B of a State register" shall be omitted.
3. In section 21 of the principal Act, clause (b) shall be omitted.

4. In section 23 of the principal Act, clause (b) shall be omitted.

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.